

DIRECTORATE OF INCOME TAX (SYSTEMS)
ARA Centre, Ground Floor, E-2, Jhandewalan Extension,
New Delhi-110055

15978

Name and Address of the Applicant : Shri B.S.K. Rao,
Auditor & Tax Advocate,
BDKRAO, Beside SBI,
Tilak Nagar,
Shimoga 577201.

Date of order : 17.12.2013

Order u/s 7 of the Right to Information Act, 2005

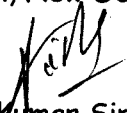
An application dated 11.11.2013, under RTI Act 2005 was submitted by Shri B.S.K. Rao, Auditor & Tax Advocate, BDKRAO, Beside SBI, Tilak Nagar, Shimoga 577201 to the CPIO O/o DGIT (S), which was in turn forwarded to the CPIO O/o DIT (S) II vide letter no F.No DGIT/HQ/RTI/2005-06/14006 dated 14.11.2013 and received on 26.11.13.

2. Vide this office letter F No SW/RTI/2011-12/DIT(S)II dated 26.11.13, the Addl DIT (systems) II (4), New Delhi was requested to provide the relevant information.

3. The Addl. Director of Income Tax (Systems) II (4), New Delhi vide F.No RTI/2013-14 dated 12.12.2013 furnished the following information to forward to the applicant:

Query	Reply
Total number of Tax Audit returns e-filled under Income Tax Act, 1961 for the Asst. Year 2013-14 that relates to financial year 2012-13 & total number of auditors conducting the same	As per data available 14,27,764 auditable cases have filed returns in AY 2013-14 upto 30.11.2013 and 65,570 unique auditors through CA registration numbers are available on record.

4. Appeal against this order under RTI Act lies with the Appellate Authority, Addl Director of Income tax (Systems)-II(2), ARA Centre, Ground Floor, E-2, Jhandewalan Extension, New Delhi-110 055, within 30 days of the receipt of this order.


(Sanjay Kumar Sinha)
Assistant Director (Systems) &
Central Public Information Officer,
O/o DIT (Systems)-II, New Delhi.